

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 2204
(TO BE ANSWERED ON 04.08.2022)

REFORMS AND RECRUITMENT IN INDIAN CIVIL SERVICE

2204 SHRI ABDUL WAHAB:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Union Public Service Commission is recruiting less number of civil servants for IAS, IPS, IFS and other allied service during the last five years;
- (b) if so, the reasons therefor;
- (c) if not, the details of the recruitment conducted during the last five years to each service, year-wise;
- (d) whether Government is considering for any major reforms in the structure of Indian Civil Service;
- (e) if so, the details thereof; and
- (f) whether Government is considering to form any administrative reform committee to study about the existing challenges in Indian bureaucratic structure?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (f): The Civil Services Examination (CSE) is conducted by the Union Public Service Commission (UPSC) annually for recruitment to various participating Services namely IAS, IPS, IFS and other Group-A/Group-B Services. The vacancies in a Service for a particular CSE are determined by the Cadre Controlling Authority (CCA) of that Service. The Department of Personnel & Training compiles the vacancies for a particular CSE as conveyed by the CCAs of the participating Services, and intimates the same to UPSC against which the Commission recommends the candidates for appointment.
